

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 310/252/ND/2017**

**In the matter of:**

M/s. Superior Technologies Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 01.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant :  
For the Respondent :  
For the IT : Ms. Lakshmi Gurung, St. Counsel

**ORDER**

Learned counsel for the appellant in compliance of the order dated 03.07.2018 has filed an affidavit, copy of which should be served to the respondent. For further consideration on **04.09.2018**.

Mukesh

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

